Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat,
Srinagar.

Notification
Srinagar, the 11th May, 2022

S.O 238.- In exercise of the powers conferred by fourth proviso to clause (ii) of sub-rule (1) of rule 8 of the Jammu and Kashmir Combined Competitive Examination Rules, 2018, the Government hereby prescribes the upper age limit for the Combined Competitive Examination (CCE)-2022 as under:-

i.	Open merit candidates	:	35 years
ii.	Reserved category candidates and in-service candidates.	:	37 years
iii.	Physically challenged candidates	:	38 years

By order of the Lieutenant Governor.

(Manoj Kumar Dwivedi) IAS
Principal Secretary to the Government.

No: GAD-SERV0KAS/103/2022-02

Dated: 11.05.2022

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Director General, J&K Institute of Management, Public Administration and Rural Development, Jammu.

9. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. All Heads of the Department/ Managing Directors.
12. All Deputy Commissioners.
13. Director Information, J&K.
14. Director, Archives, Archaeology and Museums, J&K.
15. Chairperson, J&K Special Tribunal.
16. Secretary, J&K Public Service Commission.
17. Director, Estates, J&K.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to the Government, General Administration Department.
23. Incharge Website, GAD.
24. Stock file.